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MOST URGENT  
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
WEST DISTRICT, TIS HAZARI COURTS, DELHI

4479-4530

No. \_\_\_\_\_/Genl./Circulation/West/THC/2025

Dated, Delhi the 07/2/25

Sub:- Compliance of direction Dated 09.01.2017 of Hon'ble High Court of Delhi as contained in CrI. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref:- Letter/Endst. No. 1286/CrI. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of Letter No. 5218-5232/R.R (Sessions)/South/Saket/2024 Dated 04.02.2025 along with its enclosure i.e. Mark 'A' (Record of 166 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2013 and 2014 are identified by Record Room (Sessions), South District during the period w.e.f. 27.01.2025 to 31.01.2025 for weeding out) Bearing Diary No. 1628 Dated 06.02.2025 received, on the subject cited above, from Ms. Neha, Ld. Additional Sessions Judge (SITC)/Ld. Officer Incharge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 166 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2013 and 2014 are identified by Record Room (Sessions), South District during the period w.e.f. 27.01.2025 to 31.01.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : [rrst.ddc@gov.in](mailto:rrst.ddc@gov.in) and [rrst.ddc@ddc.nic.in](mailto:rrst.ddc@ddc.nic.in) within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 166 Cases in which all Criminal Appeals/Revisions, Complaint Cases of Electricity Act for the year 2013 and 2014 are identified by Record Room (Sessions), South District during the period w.e.f. 27.01.2025 to 31.01.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with enclosure can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, E-Sewa and Suvidha Kendra, Tis Hazari Courts, Delhi.
3. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
4. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
5. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
6. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
7. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.



(Aditi Garg)  
Additional Sessions Judge - 06 (POCSO)/  
Officer Incharge (Link), General Branch,  
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

ben

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 5218-5232 /R.R (Sessions)/South Saket/2024 1628 Dated: 4/2/25

To.

The Ld. Principal District & Sessions Judges,  
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/  
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East  
KKD/ Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in  
Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst.No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of  
Delhi.

Respected Sir/Madam,

It is to apprise you that record of 166 cases in which all Criminal Appeals/Revisions, Complaint  
Cases of Electricity Act for the year, 2013 and 2014 in Record Room (Sessions), South District, identified  
during the period w.e.f. 27.01.2025 to 31.01.2025, have to be weeded out. A list of these files is placed at  
Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the  
earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts  
or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to  
onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the  
same to the courts of their district and confirmation be also sent to Record Room Sessions through  
official e-mail id of [rrst.ddc@gov.in](mailto:rrst.ddc@gov.in) and [rrst.ddc@ddc.nic.in](mailto:rrst.ddc@ddc.nic.in) within 15 days. If reply not  
received at the stipulated time, it will presumed that there is no Appeal/Revision or any other matter  
is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South  
District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(NHHA)

Addl. Sessions Judge (SFTC)  
Officer-In-Charge, Record Rooms,  
South District, Saket Courts complex,  
New Delhi.

Encl. : Mark-'A'.

SL. NO.	CNR NO.	CASE NO.	CASE TITLE	DATE OF DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME	MARK 'A'
1.	R0065052013	CA NO.03/14	VIVEKK VS M/S. SPECTRUM MEDIA	20.02.2014	COMPROMISE D	01/F/2014	SH.MANOJ KUMAR ASJ-04 SOUTH COURT(SOUTH)	
2.	R0206912013	CA NO. 124/13	RAKESH KUMAR VS SATAT & ORS	02.01.2014	DISMISSED	11/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
3.	R0209522013	CA NO.126/13	SURAJ SINGH VS STATE	02.01.2014	ALLOWED	12/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
4.	R0011382013	CA NO.23/13	JAGAN SINGH VS STATE & ORS	02.01.2014	DISPOSED OFF	10/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
5.	R0336202013	CA NO.192/13	C.L GUPTA VS SUJOY GUPTA	03.01.2014	DISPOSED OFF	19/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
6.	R0209112013	CA NO.128/13	SII.HARVINDER SINGH VS SEEMA & ORS	03.01.2014	DISPOSED OFF	22/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
7.	R0210912013	CA NO.130/13	PANCHORI & ORS VS STATE	03.01.2014	ALLOWED	23/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
8.	R0323552013	CA NO.322/13	VIRENDER SINGH & VEERAN	03.01.2014	DISPOSED OFF	24/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
9.	R0182042013	CA NO.118/13	SUMITRA DEVI & SANJAY KUMAR	09.01.2014	ALLOWED	34/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
10.	R0215762013	CA NO.134/13	CHANDER PAL VS INDERJEET	13.01.2014	DISPOSED	37/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
11.	R0243552013	CA NO.153/13	PRADEEP CHAUDHARY VS DOLLY CHIAUDHARY	13.01.2014	DISPOSED OFF	38/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
12.	R0141382013	CA NO.102/13	SHELIZA MEHTA VS SANJEEV MEHTA	15.01.2014	DISPOSED OFF	39/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
13.	R0083252013	CA NO.69/13	RAMA KANT VS STATE	16.01.2014	DISPOSED OFF	44/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
14.	R0009142014	CA NO.08/14	KAYAMUDDIN ANSARI VS STATE	16.1.2014	DISPOSED OFF	46/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	
15.	R0292842013	CA NO.176/13	SURENDER BIALLA VS STATE	17.01.2014	DISPOSED OFF	47/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE	

16.	R0289812013	CA NO.175/13	CHANDI RAM VS STATE	17.01.2014	DISPOSED OFF	52/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
17.	R0225372013	CA NO.139/13	AMAR SINGH @ KALE VS STATE	23.01.2014	ALLOWED	56/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
18.	R000662013	CA NO.17/13	SHANKAR LAL VS STATE	24.01.2014	DISPOSED OFF	59/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
19.	R0124102013	CA NO.88/13	ASHOK KUMAR VS MANOJ KUMAR & ORS	24.01.2014	ALLOWED	60/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
20.	R0079332013	CA NO.68/13	POORVJALA VS KAMLA KRISHNAN & ORS	25.1.2014	DISPOSED OFF	61/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
21.	R0180822013	CA NO.117/13	MANVI SRIVASATVA VS MR. ANIL TREHAN	25.01.2014	DISPOSED OFF	62/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
22.	R0345442013	CA NO.200/13	RUKMNINI SAMBYAL SH.MANIK CHAWLA	25.01.2014	DISPOSED OFF	63/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
23.	R0231012013	CA NO.145/13	SURENDER KUMAR VS STATE	06.02.2014	DISPOSED OFF	71/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
24.	R0219842013	CA NO.138/13	SUREINDER SINGH VS GAYATRI DEVI	06.02.2014	DISPOSED OFF	86/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
25.	R0228982013	CA NO.141/13	MR.SANDEEP & ORS VS SMT. RAJBALA	07.02.2014	DISPOSED OFF	87/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
26.	R0229002013	CA NO.142/13	SMT.NIRMALA & ORS VS SMT. RAJBALA	07.02.2014	DISPOSED OFF	88/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
27.	R03123432013	CA NO.187/13	PACHKOR RAM VS STATE	11.02.2014	ALLOWED	89/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
28.	R0060752013	CA NO.57*13	BABU LAL & ORS VS STATE	11.02.2014	DISPOSED OFF	91/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
29.	R00002962014	CA NO.06/14	NAVEEN BHARGAV VS STATE	13.02.2014	DISPOSED OFF	93/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
30.	R0050812013	CA NO.53/13	VINOD KUMAR VS STATE	13.02.2014	DISPOSED OFF	95/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
31.	R0078232013	CA NO.67/13	SHANKAR VS STATE	14.02.2014	DISPOSED OFF	99/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
32.	R0039712014	CA NO.24/14	SHAKHEEL KHAN VS STATE	17.02.2014	DISMISSED	106/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

33.	R0156242013	CA NO.110/13	NEELAM VS STATE & ORS	18.02.2014	DISPOSED	107/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
34.	R0095612013	CA NO.78/13	JAY PRAKASH VS LALITA	19.02.2014	ALLOWED	110/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
35.	R0083462013	CA NO.71/13	MS.ASHA VS HANS RAJ & ORS	20.02.2014	DISMISSED	117/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
36.	R0356682013	CA NO.03/14	CHARAN LAL SAHU	20.02.2014	DISMISSED	118/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
37.	R0040132013	CA NO.40/13	RAJU PANDEY	14.02.2013	DISPOSED	127/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
38.	R026552013	CA NO.165/13	MAHESH @ KANHA	25.02.2014	ALLOWED	128/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
39.	R0025972014	CA NO.14/14	CHAAYA KUPOOR VS KAPIL KAPOR & ORS	03.03.2014	DIPOSED OFF	129/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
40.	R0341352013	CA NO.195/13	SH.KAPIL KAPOOR VS SMT.CHAAYA KAPOOR	03.03.2014	DISPOSED OFF	130/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
41.	R0353982013	CA NO.203/13	OM PRAKASH KANODIA VS STATE	20.12.2013	DISPOSED OFF	134/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
42.	R0260572013	CA NO.04/14	MOHINDER PANWAR VS AFSAL AHMED	10.03.2014	AQUITTED	136/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
43.	R0093692014	CA NO.02/14	VIKASH CHAUHAN VS BRM LEASE	25.04.2014	DISMISSED	138/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
44.	R0035022013	CA NO.01/14	NITIN CHAUDHARY VS AMIT KHANEJA	31.05.2014	ALLOWED	140/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
45.	R0308662013	CA N.06/14	RAJJO VS VIDYA DEVI	01.04.2014	DISPOSED OFF	141/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
46.	R0347822013	CA NO.08/14	SANJAY TULI VS RAJESH JAIN	15.04.2014	DIMISSED	142/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
47.	R0352762013	CA NO 7/14	VIDYA DEVI VS RAJJO	26.04.2014	DISPOSED OFF	143/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
48.	R0103842013	CA NO 81/13	RAJESH YADAV VS STATE	01.04.2014	DISPOSED OFF	144/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
49.	R01035832013	CA NO.82/13	OM BIR @ OM SINGH	01.04.2014	DISPOSED OFF	145/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE

50.	R0062582014	CA NO. 39/14	RAJESH KUMAR VS STATE	01.04.2014	DISPOSED OFF	146/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
51.	R0046552014	CA NO 28/14	PRAMOD KUMAR VS STATE	02.04.2014	DISMISSED	152/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
52.	R0057492014	CA NO.36/14	GOPAL & ORS STATE	02.04.2014	DISPOSED OFF	153/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
53.	R0078152014	CA NO.46/14	HIMMAT SINGH VS STATE	02.04.2014	DISPOSED OFF	154/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
54.	R0012902014	CA NO.13/14	HARISH VS STATE	02.04.2014	DISMISSED	157/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
55.	R0032422014	CA NO.18/14	PRABHAT KUMAR JHA VS STATE	02.04.2014	DISPOSED OFF	158/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
56.	R004642013	CA NO. 50/13	SURESH PANDEY VS STATE	02.04.2014	DISMISSED	160/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
57.	R0065762014	CA NO.40/14	NEERAJ SINGH VS RAJANI SINGH	04.04.2014	DISMISSED	168/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
58.	R0125462013	CA NO.89/13	GYANENDER SHARMA	04.04.2014	ALLOWED	169/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
59.	R0251042013	CA NO. 157/13	SANTOSH KUMAR VS STATE	04.04.2014	DISPOSED OFF	170/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
60.	R0347642013	CA NO. 199/13	SANJAY KUMAR VS STATE & ORS	04.04.2014	ALLOWED	171/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
61.	R0301222013	CA NO. 171/13	SADASHIV VS KAMLESH	04.04.2018	DISMISSED	172/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
62.	R0347842013	CA NO. 197/13	SH. RAJESH KUMAR VS SMT. SAPNA DEVI	07.04.2014	DISMISSED	175/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
63.	R0083362014	CA NO.54/14	PANNA LAL VS SMT. PUSHPA	07.04.2014	DISPOSED OFF	177/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
64.	R0276992013	CA NO. 169/13	ASHOK KUMAR VS STATE	09.04.2014	ALLOWED	179/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
65.	R0305992013	CA NO. 179/13	DIHARAMBIR VS STATE	09.04.2014	ALLOWED	180/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
66.	R0031112014	CA NO. 17/14	MAHENDER @ DOGRA VS STATE	09.04.2014	ALLOWD	181/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

67.	R0088982014	TP NO. 04/14	MEENA TEVARY VS JUGAL KISHORE ROHTY	16.04.2014	DISPOSED OFF	187/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
68.	R0352032013	TP .NO.38/13	RAVI KAPOOR VS STATE	03.01.2014	DISPOSED OFF	18/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
69.	R0000232014	TP .NO.01/14	SH.A.P.SINGH VS CBI & ORS	03.01.2014	DISMISSED	25/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
70.	R0343732013	TP .NO.,37/13	SMT.RITU VS SH.BALWAN SINGH & ORS	27.01.2014	DISPOSED OFF	64/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
71.	R0043242013	TP .NO 03/14	MONIKA SHARMA VS PUNEET DADEECH & ORS	20.02.2014	DISPOSED OFF	119/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
72.	R0037732014	TP NO.02/14	SEEMA SARNIA & ANR VS STATE	14.02.2014	DISPOSED OFF	162/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
73.	R0046012013	CA NO.49/13	PRAMOD KUMAR VS STATE	15.04.2014	DISPOSED OFF	186/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
74.	R0056582014	CA NO.34/14	SHANKER VS STATE	21.04.2014	DISPOSED OFF	192/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
75.	R0130822013	CA NO.94/13	DILWAR SINGH VS STATE	22.04.2014	DISPOSED OFF	194/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
76.	R0137712013	CA NO.100/13	DR.NAVINA JAFAR AHMED	23.04.2014	DISPOSED OFF	198/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
77.	R0095512014	CA NO.65/14	MOHD. OUAMRUDDING & ORS	24.04.2014	DISPOSED OFF	199/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
78.	R0286152013	CA NO.173/13	SH. JAMSHED ABBAS VS SMT RAZIA ZEIRA	25.04.2014	DISMISSED	203/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
79.	R0276452013	CA NO 168/13	JITENDER @JITU & ORS	28/04/2014	DISPOSED OFF	208/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
80.	R006832014	CA NO. 42/14	SOHNU MOHAN VS RAMONA JIND	28/04/2014	DISPOSED OFF	209/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
81.	R0102342014	CA NO.67/14	MS. GYATRI BAIL VS SMT.ARCHANA	30.04.2014	DISPOSED OFF	212/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
82.	R0144582013	CA.NO.107/13	SMT.MEENA BHAGAT VS STATE &ORS	30.04.2014	DISMISSED	213/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
83.	R0084562014	CA.NO. 56/14	IMRAANKHAN VS STATE	01.05.2014	DISPOSED OFF	214/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE



84.	R0085032014	CA.NO.57/14	RAVI VS STATE	01.05.2014	DISPOSED OFF	215/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
85.	R0087862014	CA NO.59/14	DARSHAN MAHIO VS STATE	01.05.2014	DISPOSED OFF	216/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
86.	R0092272014	CA NO 60/14	SH.BHORRA & ANR VS STATE	01.05.2014	DISPOSED OFF	217/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
87.	R009280214	CA NO.61/14	SH.BASANT SINGH	01.05.2014	DISPOSED OFF	218/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
88.	R0094612014	CA NO.63/14	MAHENDER VS STATE	01.05.2014	DISPOSED OFF	219/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
89.	R0355412013	CA NO. 04/14	SMT.RATNA & ANR VS ASHA RANI	06.05.2014	DISPOSED OFF	221/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
90.	R0215612013	CA NO.133/13	RAVINDER THAKUR VS SHIV RAJ SINGH YADAV	13.05.2014	DISPOSED OFF	226/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
91.	R0115302014	CA NO. 92/14	DILSHAD AKHRRAR VS STATE	15.05.2014	DISMISSED	227/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
92.	R0117732014	CA NO.74/14	RUPEDNER MANN VS STATE	03.07.2014	DISMISSED	308/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
93.	R0308562013	CA NO.182/13	DEEPAK VS STATE	03.04.2014	DISPOSED OFF	392/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
94.	R0035462014	CA NO.20/14	JAI BHAGWAN @ MAHARAJ@PEE VS STATE	07.04.2014	DISPOSED OFF	394/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
95.	R0230752013	CA NO.146/13	SH.TARUN RANA VS SMT NAVNEETA RANA	07.04.2014	DISPOSED OFF	395/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
96.	R0234732013	CA.NO.147/13	SMT. NAVNEETA RANA VS TARUN RANA & ORS	07.07.2014	DISPOSED OFF	396/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
97.	R0080722014	CA NO.51/14	SARWAN & ANR STATE	08.07.2014	DISPOSED OFF	397/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
98.	R0351142013	CA NO.201/13	SH.NIRJIAR GUPTA VS MRS.HEMA GOEL GUPTA & ORS	09.07.2014	DISPOSED OFF	401/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
99.	R0164872014	CR NO 113/14	PRITAM SINGH VS MEENU & ORS	09.07.2014	DISPOSED OFF	402/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
100.	R0142592014	CA NO 86/14	MANOJ VS BEENA	11.07.2014	DISMISSED IN LIMINE	405/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE



101.	R007882014	CA NO 49/14	SH. RAJESH BHALLA VS SMT. KAVITA BHALLA	17.07.2014	ALLOWED	414/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
102.	R0343692013	CA NO 196/13	SH. MANISH KAUSHIK VS SMT. ARCHI BHARDWAJ	17.07.2014	DISPOSED OFF	418/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
103.	R0116532014	M NO 07/14	ASHISH JAIN VS STATE	18.07.2014	DISMISSED	420/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
104.	R0174372014	CA NO 97/14	MAHESH CHANDRA VS SMT. DURGA KAINTHOLA	18.07.2014	DISPOSED OFF	425/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
105.	R0174382014	CA NO 98/14	MAHESH CHANDRA VS SMT. DURGA KAINTHOLA	18.07.2014	DISPOSED OFF	426/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
106.	R0174392014	CA NO 99/14	MAHESH CHANDRA VS SMT. DURGA KAINTHOLA	18.07.2014	DISPOSED OFF	427/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
107.	R0174442014	CA NO 100/14	MAHESH CHANDRA VS SMT. DURGA KAINTHOLA	18.07.2014	DISPOSED OFF	428/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
108.	R0338882013	CA NO 193/13	SMT. INDRA KARKI VS SH. PRADEEP SINGH KARKI & ORS	22.07.2014	ALLOWED	433/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
109.	R0094622014	CA NO 62/14	YOGESH SHARMA VS ANJU SHARMA	23.07.2014	DISPOSED OFF	436/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
110.	R0286262013	CA NO 174/13	SH. PARAMJEET KATARIA VS SMT. SUSIIMA KATARIA & ORS	25.07.2014	DISMISSED	441/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
111.	R0181252014	CA NO 102/14	POOJA ANAND VS SANDEEP ANAND	28.07.2014	DISPOSED OFF	442/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
112.	R0115082014	CA NO 73/14	SANJAY KUMAR VS SUMITRA DEVI	30.07.2014	DISPOSED OFF	445/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
113.	R0182232014	CA NO 103/14	BALKAR SINGH VS STATE	31.07.2014	ALLOWED	447/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
114.	R0027312014	CA NO 15/14	CHANDER PRAKASH VS STATE	04.08.2014	ALLOWED	454/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
115.	R0108192014	CA NO 69/14	BIKRAM @ VIKRAM & ORS VS STATE	07.08.2014	ALLOWED	457/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
116.	R0109172014	CA NO 71/14	SUNIL KUMAR VS STATE	07.08.2014	ALLOWED	458/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE
117.	R0194612014	CA NO 104/14	JAIPAL SINGH VS STATE	07.08.2014	ALLOWED	459/F/2014	SH.R.K. GAUBA DISTRICT JUDGE /ASJ/SE

118.	R0056142014	CA NO 33/14	HARI SINGH VS STATE	08.08.2014	ALLOWED	461/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
119.	R0073702014	CA NO 44/14	M/S STARS & STRIPES FOODS PVT LTD & ORS VS SMT. SADHNA SHARMA & ANR	19.08.2014	DISPOSED OFF	471/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
120.	R0073712014	CA NO 45/14	M/S STARS & STRIPES FOODS PVT LTD & ORS VS BRIG D K SHARMA & ANR	19.08.2014	DISPOSED OFF	472/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
121.	R0084902014	CA NO 58/14	TUSHAR GAUR VS BHAVNA SAKLANI	20.08.2014	DISMISSED IN DEFAULT	474/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
122.	R0237242013	CA NO 149/13	SUSHANT VS STATE	22.08.2014	ALLOWED	477/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
123.	R0082542014	CA NO 53/14	ANURAG SHUKLA VS VANDANA BAJPAI	25.08.2014	DISPOSED OFF	478/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
124.	R0308732013	CA NO 183/13	ARCHNANA PARMAR VS STATE & ORS	26.08.2014	ALLOWED	479/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
125.	R0126362014	CA NO.78/14	SARJUG VS STATE	28.08.2014	ALLOWED	481/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
126.	R0159602014	CA NO.92/14	SEEMA GUPTA VS RAJEEV GUPTA & ORS	12.09.2014	DIMISSED IN LIMINE	482/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
127.	R0356732013	CA NO.02/14	SANDEEP & ORS VS STATE	03.01.2014	DISPOSED OFF	487/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
128.	R0144402014	CA NO.85/14	RATI RAM @ RATI VS STATE	04.04.2014	DISPOSED OFF	488/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
129.	R0223262014	CA NO 109/14	PRITPAL VS STATE	06.09.2014	ALLOWED	492/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
130.	R0265962013	CA NO.163/13	SHAKIL AHMAD VS STATE	08.09.2014	ALLOWED	493/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
131.	R0128712014	CA NO 79/14	SH. RANJEET SINGH VS SMT. NAVJOT KAUR	09.09.2014	DISPOSED OFF	495/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
132.	R0159972014	CA NO 90/14	DEVA SINGH VS STATE	10.09.2014	DISPOSED OFF	496/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
133.	R0141512014	CA NO 91/14	SURAJ MAL VS STATE	12.09.2014	ALLOWED	502/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE

134.	R0235462014	CA NO 112/14	RAJEEV KUMAR SHARMA VS RAJESH JAIN	17.09.2014	DISPOSED OFF	505/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
135.	R0208132014	CA NO 03/14	NATHU RAM VS STATE	27.08.2014	DISMISSED	508/F/2014	SH.RAJEEV BANSAL ,LD.ASJ-3 SOUTH
136.	R0327052012	CA NO 13/13	VJAY KUMAR VS STATE	06.02.2014	DISMISSED	511/F/2014	SH.M.K NAGPAL, ASJ SOUTH & SOUTH EAST
137.	R0103352012	CA NO 05/13	SHANTI PATHAK VS R.S. SHUKLA & ORS	22.02.2014	WITHDRAWN	512/F/2014	SH.M.K NAGPAL, ASJ SOUTH & SOUTH EAST
138.	R0116192014	CA NO 75/14	MRS. RUCHI AHUJA VS SH. DINESH KUMAR & ORS	03.09.2014	ALLOWED	513/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
139.	R0265502013	CA NO 164/13	MS. RESHMA PARVEEN VS NAFEESA BEGAM & ORS	01.10.2014	DISMISSED	515/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
140.	R0309672013	CA NO 184/13	MRS. MADHU BALA REDDY VS SH. P B REDDY & ORS	01.10.2014	DISMISSED	517/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
141.	R0010542014	CA NO 11/14	SMT. MEENA VS STATE	01.10.2014	DISPOSED OFF	518/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
142.	R0162112014	CA NO 94/14	DEEPAK KUMAR VS ANJANA SEJWAL	01.10.2014	DISPOSED OFF	519/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
143.	R0266042014	CA NO 120/14	SMT. POOJA TANEJA VS KAMAL TANEJA @ ANSHUL & ORS	14.10.2014	DISPOSED OFF	526/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
144.	R0268292014	CA NO 121/14	ADESH SINGH VS STATE & ANR	15.10.2014	ALLOWED	527/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
145.	R0151752014	CA NO 80/14	SH. PARVEEN GOYAL VS SMT. KAJAL GOYAL.	17.10.2014	DISPOSED OFF	528/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
146.	R0165962014	CA NO 95/14	KAPIL DEV TYAGI VS OMWATI	20.10.2014	DISPOSED OFF	531/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
147.	R0253482013	CA NO 160/14	SH. KUSHESHWAR VS STATE	27.10.2014	DISMISSED	539/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
148.	R0245612014	CA NO 117/14	MADHAB THAPA VS STATE	28.10.2014	ALLOWED	541/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
149.	R0248202014	CA NO 118/14	KAMAL KISHORE VS STATE	28.10.2014	DISMISSED	542/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE
150.	R0102322014	CA NO 68/14	SII. MAHESH CHANDRA VS SMT. DURGA KAINTHOLA	29.10.2014	DISPOSED OFF	543/F/2014	SH.R.K GAUBA DISTRIC JUDGE /ASJ/SE

151.	R0240692014	CA NO 116/14	SMT. DURGA KAINTHOLA VS SH. MAHESH CHANDRA	29.10.2014	DISPOSED OFF	544/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
152.	R0211782014	CA NO 108/14	SH. NITIN SHARMA VS SMT. KIRAN SHARMA	31.10.2014	DISMISSED	545/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
153.	R0001922014	CA NO 05/14	HARISH BHATT VS KAMLA BHATT	21.10.2014	DISMISSED	546/F/2014	SH.R.K. GAUBA DISTRIC JUDGE /ASJ/SE
154.	R02038322013	CA NO 01/14	MR. RAJESH VS GENESIS EDUCATIONAL FOUNDATION	02.06.2014	DISMISSED	548/F/2014	SH.SANDEEP YADAV,ASJ-05 SOUTH
155.	R09922013	CA NO 10/14	ASHOK KUMAR VS KAPIL MONGA & ORS	05.06.2014	SETTLED	551/F/2014	SH.SANDEEP YADAV,ASJ-05 SOUTH
156.	R0056292014	CA NO 03/14	ARSHAD AHMED VS STATE	21.04.2014	DISPOSED OFF	554/F/2014	SH. MANOJ JAIN SPL JUDGE CBI SOUTH
157.	R0235262012	CR NO.33/12	RAGHUBIR DAYA VS DAISY RANI	10.07.2013	DISMISSED	1011/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH(SAKET COURT) DELHI
158.	R0048562013	CR NO.17/13	RAKSHAK KAPOOR VS STATE	22.07.2013	ALLOWED	1012/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH(SAKET COURT) DELHI
159.	R0047572013	CR NO.12/13	BRU MOHAN @ SONU VS STATE	09.09.2013	ALLOWED	1027/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH(SAKET COURT) DELHI
160.	R0241382012	CR NO.36/12	HET RAM GOYAL & ORS VS STATE	09.09.2013	ALLOWED	1028/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH(SAKET COURT) DELHI
161.	R0217322013	CR NO.33/13	RAVI KUMAR VS STATE	20.09.2013	DISMISSED	1030/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH(SAKET COURT) DELHI
162.	R0254402012	CR NO.39/12	DEVENDER KUMAR VS SULAKSHNA NARULA	25.09.2013	DISMISSED	1031/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH(SAKET COURT) DELHI
163.	R0214632013	CR NO.35/13	SIAHABAUDDIN & PRS VS STATE	28.09.2013	DISMISSED	1032/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH(SAKET COURT) DELHI
164.	R0031312013	CR NO.18/13	SMT.UMA RANI & ORS	30.09.2013	DISMISSED	1033/F/2013	SH.RAJEEV BANSAL ASJ-03 SOUTH(SAKET COURT) DELHI
165.	R0179352012	CR NO.23/13	JOHN NAGAR VS DR. HANSRAJ NAGAR	31.07.2013	DISMISSED	1039/F/2013	SH.M.K.NAGAPAL ASJ SPECICAL NDPS SOUTH DELHI
166.	R0050972010	CR NO. 27/13	SUGRIV VS MURAT SINGH	29.08.2013	DISMISSED	1041/F/2013	SH.M.K.NAGAPAL ASJ SPECICAL NDPS SOUTH DELHI